

FORM G**INVITATION FOR EXPRESSION OF INTEREST FOR
SHAH LAXMICHAND VERSHI MASALAWALA LLP (IN CIRP)
MANUFACTURE OF SPICES/MASALA AND FOOD PRODUCTS**

(Under sub-regulation (1) of regulation 36A of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

RELEVANT PARTICULARS		
1.	Name of the Corporate Debtor along with PAN/CIN/LLP No.	SHAH LAXMICHAND VERSHI MASALAWALA LLP CIN: ACL-9838
2.	Address of the registered office	UNIT 29/2, MIDC Turbhe, TTC Industrial Estate, Sanpada, Thane, Maharashtra, India, 400703
3.	URL of website	Not available
4.	Details of place where majority of fixed assets are located	UNIT 29/2, MIDC Turbhe, TTC Industrial Estate, Sanpada, Thane, Maharashtra, India, 400703
5.	Installed capacity of main products / services	NA
6.	Quantity and value of main products /services sold in last financial year	NA
7.	Number of employees/ workmen	Nil
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors are available at URL:	The required details can be obtained by sending an Email at: cirp.slv@gmail.com after submitting the confidentiality undertaking.
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL:	Eligibility for resolution applicants under section 25(2)(h) of the Code and can be obtained by sending an Email at: cirp.slv@gmail.com
10.	Last date for receipt of expression of interest	29.09.2026
11.	Date of issue of provisional list of prospective resolution applicants	09.10.2026
12.	Last date for submission of objections to provisional list	14.10.2026
13.	Date of issue of final list of prospective resolution applicants	19.10.2026
14.	Date of issue of Information Memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	19.10.2026
15.	Last date of submission of resolution plans	19.11.2026
16.	Process email id to submit Expression of Interest	cirp.slv@gmail.com
17.	MSME Status	NA

Sd/-

Dakshesh Pravinchandra Choksi
Interim Resolution Professional of
Shah Laxmichand Vershi Masalawala LLP
IP Reg. No: IBBI/IPA-001/IP-P00718/2017-2018/11300
Regd. Email Id: ca.dakshesh@gmail.com
AFA Valid Upto: 30.06.2027

Date : 14.09.2026
Place : Ahmedabad